

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 175 OF 2014
AND
APPEAL NO. 180 OF 2014 &
IA NO. 292 OF 2014**

Dated: 10th November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N.K. Patil, Judicial Member

APPEAL NO. 175 OF 2014

In the matter of:

NTPC Ltd. ... **Appellant(s)**
Vs.
Central Electricity Regulatory Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1
Mr. Raj Kumar Mehta
Ms. Himanshi Andley
Mr. Janmali for R-2

APPEAL NO. 180 OF 2014 & IA NO. 292 OF 2014

In the matter of:

GRIDCO Ltd. ... **Appellant(s)**
Vs.
NTPC Ltd. & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Raj Kumar Mehta
Ms. Himanshi Andley

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Ms. Poorva Saigal for R-1
Mr. K.S. Dhingra for R-2

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ORDER

List the matter for hearing on 10.01.2018.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

mk/vt